

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION No. 1260
TO BE ANSWERED ON: 29th JULY, 2026

MFP under PMJVM

1260. Dr. Ashok Kumar Mittal:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total volume of Minor Forest Produce (MFP) procured at the Minimum Support Price under the Pradhan Mantri Janjatiya Vikas Mission (PMJVM);
- (b) the details of the financial allocations made to establish specialized Van Dhan Vikas Kendras for primary processing and value addition;
- (c) whether Government is facilitating the direct export of premium tribal organic products like wild honey and mahua to international markets;
- (d) the steps taken to provide advanced packaging and digital marketing training to tribal self-help groups; and
- (f) the measures implemented to legally protect tribal intellectual property?

ANSWER

MINISTER OF STATE (TRIBAL AFFAIRS)
(SHRI DURGADAS UIKEY)

(a) The Ministry of Tribal Affairs implements Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme through Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) for livelihood generation of the tribal beneficiaries across the country. Under the scheme, the Ministry notifies Minimum Support Price (MSP) for Minor Forest Produce (MFPs) and provides revolving funds to State Governments for procurement of MFPs at the notified MSP. The Ministry has released an amount of Rs. 322.15 crores in the 19 states for procurement of MFPs at MSP. 18 States have procured MFPs worth Rs. 693.94 crore till date under the scheme.

(b) Till date, under the PMJVM scheme, Rs. 619.17 crore have been sanctioned in 28 States/UTs for establishment of 4172 VDVks associating 12.48 Lakhs beneficiaries, while under PM-JANMAN, Rs 23.02 crore have been sanctioned for establishment of 540 VDVks associating 0.46 Lakhs beneficiaries.

(c) TRIFED is facilitating the direct export of premium tribal organic products like wild honey and mahua to international markets in collaboration with Agriculture and Processed Food Products Export Development Authority (APEDA) under Ministry of Commerce and Industry.

(d) Under Van Dhan Yojana (VDY), so far 4712 VDVks across the country in 28 States/ UTs are sanctioned of which 3404 VDVks are operational. Self Help Groups (SHGs) of VDVks have been imparted training on sustainable collection on MFPs/ agriculture produce, primary processing, value addition, packaging & branding, and marketing.

(f) To provide legal identity and strengthen institutional mechanisms for tribal enterprises, 455 Van Dhan Vikas Kendras (VDVks) have been registered as legal entities. TRIFED is also facilitating GI tagging of tribal products wherever necessary.
